NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 4/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Mr. Manoj Srivastava 7 Anr Vs. M/s Assotech Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. Nishant Kr. Srivastava, Advocate

For the Respondent (s): Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Advocates

ORDER

Ld. Counsel for the Petitioner submits that he has instructions to withdraw the present petition.

Dismissed as withdrawn.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)